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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CA No. 2368/98

New Delhi, this the 3rd day of December 1998

HON'BLE SHRI T.N. BHAT, MEMBER (J)
HON'BLE SHRI S.P.BISWAS, MEMBER (A)

In the matter of:

Dr. R.R.Yadav
Senior Scientist,
NDRI,
Karnal-132001. Applicant
(By Advocate: Sh. C.B.Pillai)

Vs.

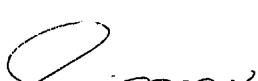
1. Union of India.
Through its Secretary,
Ministry of Agriculture,
Krishi Bhawan,
New Delhi.
2. Indian Council of Agricultural
Research, Krishi Bhawan,
New Delhi through its
Secretary/Director General.
3. Agricultural Scientists
Recruitment Board,
Krishi Anusandhan Bhawan,
Pusa, New Delhi-12,
Through its Secretary/Chairman Respondents

O R D E R (ORAL)

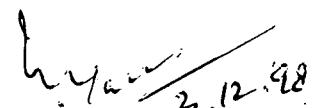
delivered by Hon'ble Shri T.N.Bhat, Member (J)

Heard counsel for the applicant.

After making submissions for some time the learned counsel for the applicant sought permission to withdraw the OA with liberty to come again to the Tribunal after the selection is made. We permit him to withdraw the OA. The OA is, accordingly, disposed of as withdrawn.


(S.P. BISWAS)

Member (A)


(T.N. BHAT)

Member (J)

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